

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:716  
ANSWERED ON:12.11.2010  
REMOVAL OF SLUMS  
Jardosh Smt. Darshana Vikram

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

to reply given to Unstarred Question No.1443 dated March 5, 2010 regarding Removal of slums and state:

- (a) whether the said information has since been collected by the Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the time by which the same is likely to be collected?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): No, Madam.

(b): Does not arise in view of (a) above.

(c): The matter has been reviewed in the Ministry of Urban Development with concerned officials of Government of National Capital Territory of Delhi. A precise time-frame cannot be indicated in view of the various administrative and legal issues involved in relocation of slum dwellers in National Capital Territory of Delhi.